

HIGH COURT OF JHARKHAND, RANCHI

Office Order No. 30 /S.C.M.S

Dated: 28.02.2023

The Court has been pleased to reconstitute and merge Hon'ble the POCSO Committee and Hon'ble the Juvenile Justice Committee of this Court into one Committee viz. **Hon'ble the Juvenile Justice-cum-POCSO Committee** comprising of:-

- (i). Hon'ble Mr. Justice Aparesh Kumar Singh, Chairman
- (ii). Hon'ble Mr. Justice Sujit Narayan Prasad, Member
- (iii). Hon'ble Mr. Justice Rongon Mukhopadhyay, Member
- (iv). Hon'ble Mr. Justice Anil Kumar Choudhary, Member
- (v). Hon'ble Mrs. Justice Anubha Rawat Choudhary, Member

By Order

Sd/-

(Mohammad Shakir)

Registrar General

Memo No. 31 /S.C.M.S

Dated 28.02.2023

Copy forwarded to the O/o Registrar General/ the Registrar (Administration)/ the Registrar (Establishment)/ the Registrar (Vigilance)/ the Member Secretary, SCMS/ Joint Registrar (List & Computer) –cum-C.P.C-I/c/ All Joint Registrars (Judicial & Non-Judicial) including P.P.S-I/c to Hon'ble the Chief Justice/ All Deputy Registrars (Judicial & Non-Judicial)/ I/c-P.A. Section/ Sr. Secretaries/Sr.P.As/P.As to Hon'ble Judges/ All Assistant Registrars (Judicial & Non-Judicial)/ All Court Masters/Court Officer/ All Section Officers/ Section Officers-I/c/ Oath Commissioner/ Stamp Reporter.....High Court of Jharkhand, Ranchi for information and necessary action.


Registrar General